

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11<sup>TH</sup> DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1570 OF 2020

CRIME NO.30/2020 OF MANJESWAR POLICE STATION, KASARAGOD DISTRICT

PETITIONER/ACCUSED

MUHAMMED HANEEFA.G ,  
AGED 35 YEARS, S/O.KUNHEEBI,  
KEDAMPADY HOUSE, KEDAMPADY  
PAVOOR, KASARAGOD DISTRICT

BY ADV.SRI.I.V.PRAMOD

RESPONDENT/COMPLAINANT/STATE:

STATE OF KERALA  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM,  
KOCHI-682031.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Learned Public Prosecutor seeks time to produce records.

Post on 17.4.2020.

**RAJA VIJAYARAGHAVAN.V.**

**JUDGE**

ps/11/4/2020